

**GOVERNMENT OF INDIA**  
**MINISTRY OF LABOUR AND EMPLOYMENT**  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 1212**  
**TO BE ANSWERED ON 7<sup>TH</sup> DECEMBER, 2015**

**EMPLOYMENT TO LOCAL UNEMPLOYED**

**1212. DR. BANSHILAL MAHATO:**  
**SHRI TAMRADHWAJ SAHU:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the policies and norms to provide employment to local unemployed people in Public Sector Undertakings (PSUs) and industries in the country;**
- (b) whether the said norms and guidelines laid down by the Government are being complied properly;**
- (c) if so, the details and number of local persons provided employment during each of the last three years and the current year, PSUs/ Industry-wise including S.E.C.L., Bhilai Steel Plant etc., in various States/ UT-wise particularly in Chhattisgarh;**
- (d) whether any action has been taken against such PSUs/Industries which do not provide employment to local unemployed persons and if so, the details thereof and if not, the reasons therefor; and**
- (e) the corrective steps taken by the Government in this regard?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT**  
**(SHRI BANDARU DATTATREYA)**

**(a): According to the Department of Public Enterprises, Ministry of Heavy Industries and Public Enterprises details in respect of number of local persons employed in Central Public Sector Enterprises (CPSEs) is not maintained centrally. However, information in respect of total employment in CPSEs is compiled in the PE Survey. The Public Enterprises (PE) survey reveals that the total employment during 2012-13 and 2013-14 was 14.02 lakh and 13.51 lakh persons respectively.**

**(b) to (e): Question does not arise. However, the management of CPSE is empowered to frame the rule in view of their HR policy for local employment.**

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